

Filing No. BA/8172/2020

Pradeep Karmahe @ Pradeep Kumar Karmahe Ors. Vs The state of Jharkhand
Advocate's name – Lalit Yadav

Defects:

3)

a) ₹ 50/- wanting in Trial court Judgment.

5)

a) C.C. of Impugned order wanting with A/Fee.

e) DCF, AWFS and Stamp at the back of vak wanting (Scanned copy of Vak. Annexed).

9)

i) Petition is scanned copy.

ii) Fir and its T/C is scanned

iii) Pagination in Index is incomplete.

iv) B.P. Case no. in Para – 15 may be verified.

v) Oath Sl. No. is missing in Affidavit.